

तो दूसरी बात है—, उस के मुताबिक पुलिस गोली चलाने में हकबजानिब थी। वन कोई ला एण्ड आर्डर मैनटेन नहीं हो सकता है। लेकिन अगर जज इस नतीजे पर पहुंचे कि पुलिस वालों की गलती थी, तो बेशक कार्यवाही की जायगी। डिस्ट्रिक्ट मैजिस्ट्रेट और पुलिस सुपरिन्टेंडेंट को इस लिए छुट्टी पर भेज दिया गया है, क्योंकि उन को वहां पहले से पहुंचना चाहिए था। हमारी राय यह है कि कमिश्नर और डी० आई०जी० को भी मोके पर पहुंचना चाहिए था। हम ने उन में जवाब तलब किया है कि वे मोके पर क्यों नहीं पहुंचे।

12.15 hrs.

BUSINESS ADVISORY COMMITTEE

FIRST REPORT

THE MINISTER OF PARLIAMEN-
TARY AFFAIRS AND LABOUR
(SHRI RAVINDRA VARMA): I beg
to move:

"That this House do agree with
the First Report of the Business
Advisory Committee presented to
the House on the 13th June, 1977."

MR. SPEAKER: That means that
only to-day we adjourn for lunch
and from tomorrow we sit continuos-
ly and there will be no lunch hour.
The question is:

"That this House do agree with
the First Report of the Business Ad-
visory Committee presented to the
House on the 13th June, 1977."

The motion was adopted.

12.16 hrs.

RAILWAY BUDGET, 1977-78—GENE-
RAL DISCUSSION—Contd.

MR. SPEAKER: Now, we take up
the further discussion of the Railway
Budget....

SHRI MANORANJAN BHAKTA
(Andaman and Nicobar Islands):
What happened to my motion ?

MR. SPEAKER. A number of mo-
tions I get every day. To-day also
I got 20 of them. I admitted one or
two and sent them to the concerned
Minister and the rest I have not ad-
mitted. Some of the motions may go
as questions. There are all sorts of
motions, good, bad and indifferent. I
may also commit mistakes. There
are motions under Rule 377, call at-
tention motions and short notice ques-
tions etc. All of them cannot be dis-
cussed here. I look into them before
coming to the House. Therefore, if
any member feels aggrieved and if
he thinks that it is a very important
matter and that it has not been ad-
mitted, I will certainly reconsider. It
is not as if I am infallible and what
I do is final. You may convince me
or I will convince you.

SHRI VAYALAR RAVI (Chira-
yinkil): He is from the Andaman
Islands.

MR. SPEAKER: I would like to
discuss with him later on.

Now we take up further discussion
of the Railway Budget. Five mem-
bers from the Janata side and five
members from this side have spoken.
Of course, others are also there. I
think if speeches are short, a larger
number of members will be able to
get a chance.

SHRI BASHIR AHMAD (Fate-
pur): At the outset I would like to
congratulate the Railway Minister
for presenting the finest Budget which
is truly representative of the Janata
Government.

Before citing a few facts, the fact
is that the former Railway Minister
Mr. Kamalpathi Tripathi was respon-
sible for creating corruption, nepotism
and robbery in making certain appoint-
ments in the railways. Large scale
appointments were made and that